

(c) The safety measures to be adopted for averting accidents are detained in the Coal Mines Regulations, 1957. Inspections are carried out to enforce the safety provisions in the Mines Act, 1952. Efforts are being continuously made to promote safety consciousness amongst the workers through the media of films and other audio-visual methods and by holding safety weeks. Further, workers are given training in safety practices under the vocational training programme.

Experts Team to advise Army on settlement of Ex-Servicemen

1557. SHRI BIRENDER SINGH RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether any experts Team has been set up to advise the Army on the settlement of Ex-Servicemen and expansion of the self-employment schemes in various sectors;

(b) the main recommendations of the experts' body report submitted; and

(c) the action proposed to be taken to implement the same?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c). No expert team has been formally created. However, measures to expand self-employment schemes for ex-servicemen are under examination in consultation with experts of different Ministries concerned. Further, the organisation of the Directorate General of Resettlement has recently been strengthened through provision of experts dealing with employment and with industrial and agricultural schemes, so that they can advise and help ex-servicemen for activities in these fields.

Report of working group on standardisation of Alloy Steel and Scrap

1558. SHRI T. S. LAKSHMANAN: Will the Minister of STEEL AND MINES be pleased to state the action

taken by Government on the Report of the Working Group constituted to study the standardisation of more categories of Alloy Steels, the utilisation of the scrap, the measures for improving collection and availability of scrap?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): The Study Group constituted for going into the question of standardisation of alloy and special steels conforming to ISI specifications broadly considered the question in the light of the requirements of the automobile industry who are major users. This Study Group made certain recommendations and in pursuance of these recommendations, the rationalised categories of alloy and special steels for the automobile industry have already been notified by Government and production to equivalent and near-equivalent foreign specifications has been stopped.

So far as utilisation of scrap and measures for improving collection and availability of scrap are concerned, the recommendations of another Study Group, which examined various aspects of ferrous scrap, have been examined and are being implemented to the extent accepted.

Setting up a Defence Ordnance Factory in Madhya Pradesh during Fifth Plan

1559. SHRI R. S. PANDEY: Will the Minister of DEFENCE be pleased to state:

(a) whether any Defence Ordnance Factory will be set up in Madhya Pradesh during the Fifth Five Year Plan; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. It is proposed to set up a Propellant Factory near Itarsi in